

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, AMBALA.

No. 6770 dated 02/04/2018.

To

The Advertising Manager,
The Tribune,
Chandigarh.

Subject: Publication of Tender Notice.

Memo.

Please arrange to publish the enclosed Tender Notice in your English Newspaper as per DAVP rates and a copy of the advertisement alongwith bill be sent to this office, for payment.


District & Sessions Judge,
Ambala.

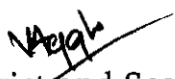
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, AMBALA.

TENDER NOTICE

Sealed tenders are invited from willing outsourcing organizations/ agencies on letter head for allotment of contract of work of maintenance for cleanliness of ground floor, 1st floor, 2nd floor and 3rd floor as well as VIP Entry side, Public Entry side and entrance lounges in the Judicial Court Complex, Ambala. The covered area is 119285 Sq. ft. and open area is 5450 sq.ft. Proper and efficient cleaning on all days of the week of these floors which includes entrance lounges, corridors, rooms, lavatories including all sanitary fittings viz. Urinals, wash hand basin, glazed tiles, sinks, water coolers etc. and rooms and swabbing them with water mixed detergent and liquid Phenyl etc. This also includes cleaning of windows, panes and room doors. The contract shall be initially for one year from the date of agreement and it shall commence w.e.f 01.05.2018. Complete details/terms and conditions can be obtained from the office of undersigned on any working day from 09.30 A.M. to 4.00 P.M. before 16.04.2018. The last date for receipt of tenders will be 16.04.2018 and the tenders will be opened in the presence of tenderer or their authorized representatives who may choose to attend the opening of tenders on 19.04.2018 at 4.00 P.M.

CONDITIONS

1. Conditional and telegraphic tenders shall not be accepted.
2. The undersigned reserves the right to accept or reject any or all the tenders without assigning any reason.
3. Registration number is necessary.
4. The number of Sweepers shall be assessed by the concerned tenderer in terms of the total area.
5. This office will not take any responsibility for any postal delay. Tenders received after due date will not be entertained.


District and Sessions Judge,
Ambala.